

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4583
ANSWERED ON:17.12.2009
NBFC UNDER COMPANIES ACT
Rajaram Shri Wakchaure Bhausahb

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Government proposes to bring Non-Banking Financial Companies under the purview of Companies Act so as to monitor their operation and working;

(b) if so, the details thereof?

Answer

THE MINISTER OF CORPORATE AFFAIRS(SHRI SALMAN KHURSHID)

(a) No, Sir.

(b) Does not arise.